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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION No.6(RE-2006) / 2004-2009
NEW DELHI, DATED 9TH MAY, 2006

S.O. (E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 2.1 of the Foreign Trade Policy – 2004-09, the Central Government hereby makes the following amendments in the lists of manufacturers given under the Export Licensing Note 1 in Chapter 31 of Schedule – 2 (Exports) of the ITC(HS) Classifications of Export and Import Items, 2004-09 :

- A. The names of the following companies shall be deleted from “B List of DAP Manufacturers”:

S. No.	Name of the Company	S. No. in the existing list.
1.	Rashtriya Chemical and Fertilisers Ltd.	4
2.	EID Parry India Ltd.	10
3.	Coromandal Fertilizers Ltd.(CFI)	11
4.	Deepak Fertilizers and Petrochemicals Corporation Ltd., New Delhi – 110017	14
5.	Gujarat Narmada Valley Fertiliser Company Ltd., Bharuch	17

- B. The name of M/s.Indogulf Corporation Ltd. appearing in both the lists of DAP Manufacturers and NP/NPK Manufacturers at S. No.7 shall be

changed to M/s.Hindalco Industries Limited (unit : Birla Copper).

- C. The name of M/s.Hind Lever Chemical Limited, Tolstoy Marg, New Delhi appearing in both the lists of DAP Manufacturers and NP/NPK Manufacturers at S. No.12 shall be changed to M/s.Tata Chemicals Limited (Phosphate Business Division), Bishop's House, 51, Chowringhee Road, Kolkata – 700 071.
- D. The names of M/s. FACT, Cochin and M/s. Gujarat Narmada Valley Fertiliser Company Limited, Bharuch shall be added in the list of NP/ NPK Manufacturers.

Contd.....p/2

- 2 -

2. This issues in public interest.

(K.T. Chacko)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Govt. of India

(Issued from File No.01/91/180/65/AM07/PC.III)

By order etc.

Copy to all concerned :

(S.K. SHRIVASTAVA)
DEPUTY DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from F. No. 01/91/180/65/AM07/PC-III)